



## MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)


(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

### Cause List Date 18.09.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	D.B. Civil Misc. Appeal No. 2697/2011 & 2217/2011 Vinod Kumawat Vs. Smt. Rita Verma	Sanjay Sharma	Satyavrata Sharma
2	Sh. G.K. Garg Sr. Advocate	D.B. Civil Misc. Appeal No. 5377/2016 Manuraj Singh Vs. Shilpi Alias Megha	Amit Mathur	Shalini Sheoran
3	Sh. Vinodi Lal Mathur Advocate	S.B. Cr. Misc. Petition No. 3251/2016 Bajaj Finance Ltd. Vs. State	Pankaj Gupta	M.K. Kaushik
4	Sh. Vinodi Lal Mathur Advocate	S.B. Cr. Revision Petition No. 947/2015 Raghuvver Singh Vs. State	Gaurav Gupta	Aladeen Khan, PP
5	Sh. O.P. Sharma I RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1881/2016 Ashok Kumar Kasera Vs. State	Mahendra Goyal	NS Dhakad, PP
6	Sh. O.P. Sharma I RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 7613/2017 Ashish Vs. State	Amit Jindal	Meenakshi Pareek, PP
7	Sh. O.P. Sharma II RHJS (Retd.)	S.B. Civil Writ Petition No. 3473/2017 Meena Jain Vs. Kanhaiya Lal Jain	Rahul Kumwar	Kamala Jain
8	Sh. O.P. Sharma II Advocate	S.B. Cr. Misc. Petition No. 1071/2015 connected with 1070/2015 M/S SPG Marketing Vs. Smt. Poonam Sharma	Anoop Pareek	NS Dhakad, PP
9	Sh. D.S. Vasistha RHJS (Retd.)	S.B. Cr. Misc. Petition No. 574/2017 Sunil Kumar Sharma Vs. State	Sandeep Pathak	J.K. Moolchandani
10	Smt. Madhuri Singh Advocate	S.B. Civil Transfer Application No. 87/2014 Smt. Shobha Vs. Govind Prasad Ojha	Deepak Khandelwal	Shikha Parnami
11	Sh. Harish Kumar Tripathi, Advocate	S.B. Cr. Misc. Petition No. 55/2017 Virendra Kumar Vs. Kavita	Mahendra Sharma	Subhash Sharma
12	Sh. Harish kumar Tripathi, Advocate	S.B. Cr. Misc. Petition No. 822/2017 Ganesh Singh Rajawat Vs. State	Rajeev Surana	Shyma Kant Sharma
13	Smt. Sumati Bishnoi, Advocate	S.B. Cr. Writ No. 137/2017 Smt. Shashi Sharma Vs. State	Anil Upman	V.S. Godara, P.P
14	Sh. Ashok Sharma, Advocate	D.B. Civil Misc. Appeal No. 6692/2011 Pavan Sharma Vs. Smt. Asha	Sangeeta Vasishta	

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Anu Chaudhary) 15.9.17

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court  
Jaipur

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### Cause List Date 19.09.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal Sr. Advocate	S.B. Cr. Revision No.124/2017 Abdul Wahid Vs. Smt. Parveen	Azad Ahmed	Sudesh Saini, PP
2	Sh. D.S. Vasistha RHJS (Retd.)	S.B. Civil First Appeal No. 152/2003 Smt. Gulabi Vs. Bali	Jai Prakash Gupta	K.C. Sharma
3	Sh. D.S. Vasistha RHJS (Retd.)	S.B. Civil First Appeal No. 835/2004 Vijay Mohan Mathur Vs. Surendra Mohan Mathur	Dheeraj Kumar	Parag Rastogi
4	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 193/2012 Gopal Vs. Nand Lal	R.P. Vijay	Satish Khandal
5	Sh. Ajay Kumar Bajpai Advocate	S.B. Cr. Misc. Bail No. 9777/2017 Rohit Bansal Vs. State	Dharmendra Kumar	Manohar Singh Kumawat
6	Sh. Ajay Kumar Bajpai Advocate	S.B. Civil Second Appeal No. 308/2010 Sardar Ahmed Vs. Iqbal	Amir Aziz	Kuldeep Meena
7	Smt. Madhuri Singh Advocate	S.B. Cr. Revision No. 994/2017 Rohit William Vs. Smt. Gloria Joseph	Amit Jindal	Bharti Sharma
8	Smt. Madhuri Singh Advocate	D.B. Civil Misc. Appeal No. 4024/2014 Satish Kumar Rathore Vs. Smt. Pinki Rathore	Amit Jindal	Arun Sharma
9	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 1481/2016 Ramnarayan Gurjar Vs. Ram Vilas Jangid	Anoop Dhand	Rudraksh Sharma
10	Ms. Archana Mantri , Advocate	S.B. Civil Transfer Application No. 72/2016 Smt. Chancal Kanwar Vs. Surendra Singh Solanki	Vishwas Saini	S.S. Hasan
11	Sh. Sudesh Bansal Advocate	S.B. Civil Second Appeal No. 23/2001 Girish Chandra Shivhare Vs. Kanhiya Lal	Sanjay Joshi	Ajay Shukla
12	Sh. Sudesh Bansal , Advocate	S.B. Civil Second Appeal No. 585/2007 Raman Singh Radhey Shyam	N.S. Chauhan	Shailendra Balwada
13	Sh. Ashwani Chobisa Advocate	S.B. Civil Writ Petition No. 9502/2017 Manager M/S Pitambar Coated Papers Ltd. Vs. Kartar Singh	Azad Ahmed	
14	Ms. Anita Agarwal Advocate	S.B. Cr. Misc. Petition No. 2582/2016 Shri Balraj Singh Vs. Smt. Swati	Amit Jindal	Vidhut Gupta
15	Sh. P.K. Kasliwal Advocate	S.B. Cr. Revision No. 1903/2016 Shaid Ali Vs. Shabnam Sultana	M F Baig	Amir Aziz
16	Sh. Swaraj Sharma Advocate	D.B. Civil Misc. Appeal No. 1226/2015 Ram Swaroop Vs. Smt. Geeta	Gaurav Gupta	Satya Narayan Kumawat
17	Smt. Anupama Chaturvedi, Advocate	D.B. Civil Misc. Appeal No. S989/2016 Jagdish Vs. Rukmani	Tarun Jain	Mayank Chaudhary
18	Sh. Vikas Jain Advocate	D.B. Civil Misc. Appeal No. 5645/2016 Savita Chouhan Vs. Uday Singh	Bharti Sharma	Vikram Singh Panwar

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### Cause List Date 20.09.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Second Appeal No. 431/2008 Abdul Sattar Vs. Abdul Rajjak	Shailesh Prakash Sharma	N.P. Upadhyay
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil First Appeal No. 315/2010 Abhay Chand Vs. Rikhab Chand	Peush Nag	Ms. Neetu Bhansali
3	Sh. J.P. Goyal Sr. Advocate	S.B. Civil Second Appeal No. 46/2013, 47/2013 & 136/2013 Jakaulah Vs. Ramjan	Ganesh Gupta	Amit Kumar Jain
4	Sh. G.K. Garg Sr. Advocate	D.B. Civil Misc. Appeal No. S598/2016 Sandeep Gupta Vs. Late Sh. Omprakash	P.S. Shukla	Deepak Chuhan
5	Sh. Ramavatar Sharma RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1215/2016 Kailash Chandra Agrawal Vs. State	Rajneesh Gupta	Rinesh Gupta
6	Sh. Ramavatar Sharma RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2572/2012 Herjeet Singh Vs. State	Anurag Kulshrestha	N.S. Dhakad, PP
7	Ms. Chandrakanta RHJS (Retd.)	D.B. Civil Misc. Appeal No. 1246/2013 Pankaj Kumar Sharma Vs. Smt. Pinki Sharma	Tapasvi Vashistha	Dr. Sachin Kumar Sharma
8	Ms. Chandrakanta Gupta, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 6737/2016 Vaibhav Gupta Vs. Smt. Anita Gupta	Neeraj Sharma	Asha Sharma
9	Sh. G.S. Hora, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 6427/2016 Dileep Nebhnani Vs. Smt. Deepa Lekhwani	Vijay Choudhary	Nitin Kumar Sharma
10	Sh. Madhuri Singh Advocate	S.B. Cr. Misc. Petition No. 1374/2010 Meenu Garg Vs. State	Suresh Sahni	R.R. Daga
11	Sh. Ravi Bhojak Advocate	S.B. Civil First Appeal No. 471/2016 Om Prakash Sonthliwal Vs. Ram Prakash Agarwal	Ashok Kumar Pareek	Sudesh Bansal
12	Smt. Sumati Bishnoi Advocate	S.B. Civil Second Appeal No. 369/2010 Kailash Vs. Durga Ram	JR Tantia	Hemant Gajraj
13	Sh. P.K. Kasliwal Advocate	S.B. Civil First Appeal No. 184/1997 Laddu Lal Vs. Laddu Lal Jain	N.K. Maloo	J.P. Goyal
14	Ms. Raj Sharma Advocate	S.B. Cr. Misc. Petition No. 1159/2017 Dharmendra@Sonu Vs. State	Rahul Agarwal	J.P. Gupta
15	Sh. Vikas Jain Advocate	S.B. Civil First Appeal No. 569/2015 Choti Devi Vs. Chothmal	RDS Naruka	Manoj Pareek
16	Sh. Alok Garg Advocate	S.B. Cr. Misc. Petition No. 3214/2014 Abha Khandal Vs. State	Suresh Sahni	Meenakshi Pareek, PP
17	Sh. Basant Singh Chabba, Advocate	S.B. Cr. Misc. Bail Application No. 10308/2017 Hakim Singh Vs. State	H.K. Sharma	Prakash Tahkuriya
18	Sh. Sudesh Bansal Advocate	S.B. Civil Transfer Application No. 48/2017 Smt. Meenu Vs. Kamlesh Kumawat	Dharmendra Barala	S.L. Kumawat

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